

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). Out of an estimated compensation of Rs. 1,50,511 a sum of Rs. 94,490 has been paid. The reason for the non-payment of the balance is—

- (1) non-appearance of the parties concerned (Rs. 30,799); and
(ii) non-approval of estimates (Rs. 25,222).

No one was ousted from his homestead and as such the question of resettlement does not arise.

(c) and (d). The required information is not available. It is being collected from the State Government concerned and will be placed on the Table of Lok Sabha in due course.

N.E.S. and Community Development Blocks in Andhra

Shri B. V. Krishna Rao: Will the Minister of Community Development be pleased to state:

(a) the number of National Extension Service and Community Development Blocks operating at present in Andhra Pradesh, District-wise, and

(b) the number of Blocks proposed to be opened there during 1957-58?

The Minister of Community Development (Shri S. K. Dey): (a) A statement is laid on the Table. [See Appendix III, annexure No. 38].

(b) N.E.S. Blocks 60
C.D. Blocks 9
(by conversion from N.E.S.)

गांवों में विद्युत् सपना

१८६ श्री तरजू दाबडे क्या त्रिचार्ड और विद्युत् मंत्री २० मई, १९५७ के तारकित प्रश्न संख्या १५० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि दूसरी पंचवर्षीय योजना में प्रत्येक राज्य में कितने गांवों में विद्युत् सपना का विचार है ?

त्रिचार्ड और विद्युत् सपना (जी हाजी): प्रत्येक राज्य के गांवों की संख्या, जिनमें दूसरी पंचवर्षीय योजना के प्रथम विद्युत् सपना का विचार है, नीचे दी गई है

क्रम राज्य का नाम गांवों की संख्या संख्या

(१)	आन्ध्र	८५०
(२)	आसाम	७१
(३)	बिहार	६००
(४)	बर्मा	१२६
(५)	मध्य प्रदेश	५००
(६)	पंजाब	२,०००
(७)	उड़ीसा	२००
(८)	पंजाब	१,६००
(९)	उत्तर प्रदेश	१,५००
(१०)	पश्चिम बंगाल	२८५
(११)	हैदराबाद	११७
(१२)	जम्मू और काश्मीर	३०
(१३)	मध्य भारत	४६
(१४)	मैसूर	६००
(१५)	पेप्सू	२६५
(१६)	राजस्थान	५८
(१७)	तीरारुद्र	१५०
(१८)	नालकोट—कोचीन	७००
(१९)	मद्रास	२५
(२०)	नेपाल	४४
(२१)	कुर्ग	४
(२२)	विल्ली	४१
(२३)	हिमाचल प्रदेश	४०